

**Title:** Bills laid on the Table, passed by both the Houses of Parliament during the Seventh Session of Thirteenth Lok Sabha and assented to by the President.

**12.06 hrs.**

**SECRETARY-GENERAL:** Sir, I lay on the Table the following 18 Bills passed by the Houses of Parliament during the Seventh Session of Thirteenth Lok Sabha and assented to since a report was last made to the House on 10 August, 2001:-

1. The Warehousing Corporations (Amendment) Bill, 2001
2. The Indian Railway Companies (Repeal) Bill, 2001
3. The Railway Companies (Substitution of Parties in Civil Proceedings) Repeal Bill, 2001
4. The Indian Council of World Affairs Bill, 2001
5. The Repealing and Amending Bill, 2001
6. The Trade Unions (Amendment) Bill, 2001
7. The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2001
8. The Influx from Pakistan (Control) Repealing (Repeal) Bill, 2001
9. The Indian Medical Council (Amendment) Bill, 2001
10. The Sugarcane Cess Validation) Repeal Bill, 2001
11. The Motor Vehicles (Amendment) Bill, 2001
12. The Inland Waterways Authority of India (Amendment) Bill, 2001
13. The Central Sales Tax (Amendment) Bill, 2001
14. The Appropriation (No. 3) Bill, 2001
15. The Manipur Appropriation (Vote on Account) Bill, 2001
16. The Marriage Laws (Amendment) Bill, 2001
17. The Code of Criminal Procedure (Amendment) Bill, 2001
18. The Indian Divorce (Amendment) Bill, 2001

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 16 Bills passed by the Houses of Parliament and assented to by the President :-

1. The Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Bill, 2001.
2. The Electricity Regulatory Commissions (Amendment) Bill, 2001
3. The Judicial Administration Laws (Repeal) Bill, 2001
4. The Hyderabad Export Duties (Validation) Repeal Bill, 2001
5. The Food Corporations (Amendment) Bill, 2001
6. The Live-Stock Importation (Amendment) Bill, 2001
7. The Indian Universities (Repeal) Bill, 2001
8. The Auroville (Emergency Provisions) Repeal Bill, 2001

9. The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2001
10. The Salaries and Allowances of Ministers (Amendment) Bill, 2001
11. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2001
12. The Two-Member Constituencies (Abolition) and other Laws Repeal Bill, 2001
13. The Registration and Other Related Laws (Amendment) Bill, 2001
14. The Advocates' Welfare Fund Bill, 2001
15. The Energy Conservation Bill, 2001
16. The Protection of Plant Varieties and Farmers' Rights Bill, 2001.

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